



Phone : +91-11-41752340, 45603795  
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Web. : www.delhibarcouncil.com

# BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961)

2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049




Ref. No. : Verification/141/BCD/008/2024

Dated : 29 May 2024.....

## NOTIFICATION No. 8 of 2024

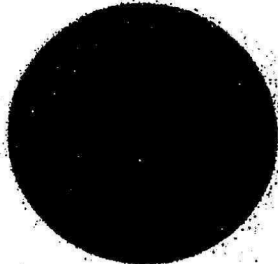
### REMOVAL NOTIFICATION NO. VERIFICATION/141/BCD/008/2024 DATED 29.05.2024 TO REMOVE ADVOCATE'S NAME FROM THE ROLL OF BAR COUNCIL OF DELHI DUE TO LL.B DEGREE/MARKS SHEET REPORTED TO BE FAKE/FORGED/SURRENDERED

1. It is hereby notified for general information that, under the Proviso to Section 26(1) of the Advocates Act, 1961 orders passed by the Sub-Committee of the Bar Council of India on the dates as mentioned below, and ratified by the General Council of the Bar Council of India on 15.07.2023 of the below mentioned Advocates have been removed from the Roll of the Bar Council of Delhi due to their LL.B Degree/Mark Sheet reported to be Fake/Forged by their concerned Universities or surrendered Enrolment himself voluntarily.

Ser No.	Name of Adv	Address as per Records	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
1.	Mr. Varun Chhikara (Enrolment No - D/850/2012)	Mr. Varun Chhikara, 289, POCKET- GH- 1, PASCHIM VIHAR, DELHI- 110063	Bar Council of India Sub-Committee Order dated 12.06.2023 and Ratified by the General Council of the Bar Council of India on 15.07.2023 by Removal Proceedings No. 39/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
2.	Mr. Sandeep (Enrolment No. D/549/2012)	Mr. Sandeep, S/o Sh. Rajendra Singh House No- G.L/54B, IG Colony, Nagloi Delhi -110 041	Bar Council of India Sub-Committee Order dated 12.06.2023 and Ratified by the General Council of the Bar Council of India on 15.07.2023 by Removal Proceedings No. 35/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
3.	Mr. Ramesh Chandra Rai (Enrl. No. D/793/2012)	Mr. Ramesh Chandra Rai, S/o Sh. Prabhu Narayan Rai House No- G-1/54B, IG Colony Kunwar Singh Nagar, Nagloi, New Delhi -41	Bar Council of India Sub-Committee Order dated 12.06.2023 and Ratified by the General Council of the Bar Council of India on 15.07.2023 by Removal Proceedings No. 37/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	



(Ex-Subedar D.K. Sharma)  
Prepared and Checked By



Col Arun Sharma (Retd)  
Secretary

...2/-

76



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# BAR COUNCIL OF DELHI


(Statutory Body Constituted under the Advocates Act, 1961)

2/6, Siri Fort Institutional Area, Kheh Gaon Marg, New Delhi-110 049

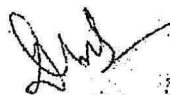
Ref. No. : .....

Dated : .....

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4.	Mr. Raj Kumar Raju (Enr. No. D/396/2011)	Mr. Raj Kumar Raju, S/o Late Sh. Banke Lal House No- Guru Ashrey, 139-D, G.F., Savitri Nagar Malviya Nagar, New Delhi - 110 017	Bar Council of India Sub-Committee Order dated 18.03.2023 and Ratified by the General Council of the Bar Council of India on 15.07.2023 by Removal Proceedings No. 32/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
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2. The name of the above-mentioned persons who were enrolled with Bar Council of Delhi as an Advocate, have been removed from the Roll of the Bar Council of Delhi and License to practice as an Advocates stands cancelled with immediate effect.



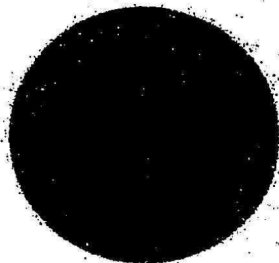
(Ex-Subedar D.K. Sharma)  
Prep & Checked by

Col Arun Sharma (Retd)  
Secretary

Copy forwarded for information to:-

1. The 1<sup>st</sup> Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Council
5. The Registrar General, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 9 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. The Commissioner of Police, New Delhi
13. Adv concerned.

Note - The above mentioned Authorities are kindly requested to circulate the copy of this notification to all the offices under their jurisdiction. The Bar Associations are requested to display this Notification on their Notice Board.





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दिल्ली विधिज्ञ परिषद्  
**BAR COUNCIL OF DELHI**

(Statutory Body Constituted under the Advocates Act, 1961)  
2/6, Siri Fort Institutional Area, Khej Gaon Marg, New Delhi-110 049

Ref. No. Verification/141/329/2024

Dated: 04 Jun 2024

The Principal District & Session Judge  
Room No. 204,  
Tis Hazari Courts,  
Delhi-110054



NOTIFICATION No. 08 of 2024\*

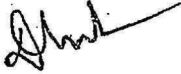
Removal Notification to Remove Name of advocates from  
The Roll of the Bar Council of Delhi due to LL.B Degree/  
Marks Sheet reported to be Fake/Forged

Sir,

Bar Council of Delhi Removal Notification No. 08 of the year 2024 dt 29.05.2024  
is submitted herewith for your information please.

Thanking you,

Col Arun Sharma (Retd)  
Secretary  
Bar Council of Delhi

  
(Ex-Subedar D.K. Sharma)  
Prep and Checked By

OIC (General)  
Bx

offg. P. D/S J (HQS)  
11/06/24

04  
21/6/24

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

No. ~~20574~~ <sup>20704</sup> /Genl./Misc./Circulation/2024

Dated, Delhi the 20 JUN 2024

Subj: Removal Notification to remove name of advocate from the Roll of Bar Council of Delhi due to LL.B Degree/Marks Sheet reported to be Fake/Forged.

Forwarded a copy of letter Ref. No. Verification/141/329/2024 dated 04/06/2024 and this office bearing diary No. 3129/B dated 10/06/2024 alongwith its enclosures received from the Col. Arun Sharma(Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049 (Copy of the Notification enclosed), to be circulated for information to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District). *Went*
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

OIC/Genl./West

*Villu*

P.D.S.J. (W)

21/6/24

Encl. As above

*(Signature)*  
**(RAVINDER BEDI)**

Officer In-Charge, General Branch, (C),  
District Judge, (Commercial Court),  
Tis Hazari Courts Delhi. *(Signature)*

*20/6/24*

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 20480-20554 /Genl./West/THC/Circulation/2024

Dated 24/6/24

CIRCULAR

**Sub:- Removal Notification to remove name of advocate from the Roll of Bar Council of Delhi due to LL.B Degree/Marks Sheet reported to be Fake/Forged.**

Forwarded copy of Endorsement Letter No. 20574-20704/Genl./Misc./Circulation/2024 Dated 20.06.2024 along with copy of Letter Ref. No. Verification/141/329/2024 Dated 04.06.2024 & copy of Bar Council of Delhi Removal Notification No. 8 of 2024 vide Ref. No. Verification/141/BCD/008/2024 Dated 29.05.2024 of Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi - 110049 received, on the subject cited above, from Ms. Ravinder Bedi, Officer Incharge, General Branch, Central District/District Judge (Commercial Court), Tis Hazari Courts, Delhi for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers, West District, Tis Hazari Courts, Delhi.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request for uploading the same on Centralized Website through LAYERS as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request for uploading the same on LAYERS.

  
(Dharmender Singh)

Principal District & Sessions Judge (Officiating),  
West District, Tis Hazari Courts, Delhi

**Enclosure:- As above.**